

Indians in Burma

*796. **Shri Subbiah Ambalam:** Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 1452 on the 12th April, 1960 and state:

(a) whether any reply from Government of Burma has been received by our Embassy to our representation regarding difficulties experienced by Indians in Burma; and

(b) if so, the results thereof?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) and (b). Certain difficulties had arisen in regard to the renewal of Foreigners Registration Certificates for persons of Indian origin who were too poor to pay the fees. A reply has now been received from the Burmese Government to the effect that they are instructing their local authorities to enquire into the cases of such persons who are in jail for non-renewal of their registration certificates and to make recommendations to the appropriate authorities regarding the remission of or exemption from the registration fees. In the case of those Indians who are not in Jail but who are not in a position to pay the registration fees, the local authorities will similarly be instructed to look into each case and to submit their recommendations to the appropriate authorities. Our Embassy is fully seized of the matter and will continue to render such help as is necessary.

Jamming of Radio Broadcast by China

*797. { **Shri P. G. Deb:**
Shri Arjun Singh Bhadauria:
Shri S. A. Mehdi:

Will the Minister of Information and Broadcasting be pleased to state:

(a) whether powerful radio stations of the Chinese Government all over the Himalayas are jamming radio broadcasts of India; and

(b) if so, the steps taken to counteract the same?

The Minister of Information and Broadcasting (Dr. Keskar): (a) and (b). In July last, reports were received to the effect that Cantonese and Kuoyu broadcasts of All India Radio were not audible in China due to strong interference caused apparently by Jamming. The origin of these disturbances has not been precisely ascertained. It is possible to take steps to clear interference only when the origin has been located. We have recently changed the frequencies of our Cantonese and Kuoyu broadcasts. No reports of disturbances have of late been received, however, inquiries are being made.

Plywood Factory in NEFA

*798. { **Shri Ram Krishan Gupta:**
Shri D. C. Sharma:

Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 1178 on the 7th September, 1960 and state:

(a) whether the agreement with the British firm for the setting up of a plywood factory and some other like concerns in NEFA area has since been finalised; and

(b) if so, the main terms of the agreement?

The Parliamentary Secretary to the Minister of External Affairs (Shri J. N. Hazarika): (a) and (b). A statement is laid on the Table of the House. [See Appendix III, annexure No. 13].

Tibetan Refugees

*799. { **Shri Indrajit Gupta:**
Shrimati Renu Chakravarty:

Will the Prime Minister be pleased to state:

(a) the number of Tibetan refugees who have deserted their camps in India;

(b) the present whereabouts of these deserters; and

(c) whether any communication has been received from the Government of Nepal on this subject?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) and (b). Desertions from camps have been few. Recently about 2000 refugees left their work-sites in Sikkim. Some went to places of pilgrimage and others to visit their relations in India and Nepal.

(c) No, Sir.

River Feni

*800. { Shri Dasaratha Deb:
Shri Bangshi Thakur:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that the Government of East Pakistan unilaterally decided to prevent the use of river known as Feni which divides Tripura and East Pakistan; and

(b) if so, the action taken in the matter?

The Parliamentary Secretary to the Minister of External Affairs (Shri J. N. Hazarika): (a) Yes, Sir.

(b). The matter has been taken up with the Pakistan Government.

Recruitment of Controllers of Imports

*801. **Shri T. B. Vittal Rao:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the rules for recruitment of Assistant Controllers and Controllers of Imports have not yet been framed;

(b) if so, the reasons for the delay;

(c) when are they likely to be finalised; and

(d) the date when they will be given effect to?

The Minister of Commerce (Shri Kanungo): (a), (b) and (d). Pending finalisation of rules, tentative rules for recruitment to the posts of Assistant Controller and Controller have been framed in consultation with the Union Public Service Commission. According to these rules 75 per cent of the posts in the grade of Assistant Controller and 50 per cent in the grade of Controller are filled by direct recruitment and the remaining posts by departmental promotion.

(c) These rules are now under discussion with the Union Public Service Commission and steps are being taken to finalise them very shortly.

Hospital at Bangalore

*802. **Shri T. B. Vittal Rao:** Will the Minister of Labour and Employment be pleased to state:

(a) at what stage is the construction of a 170-bed hospital at Bangalore by the Employees' State Insurance Corporation;

(b) the amount spent so far on it; and

(c) when it is likely to be completed?

The Deputy Minister of Planning and Labour and Employment (Shri L. N. Mishra): (a) Ground floor superstructure work was in progress and roofing for some portions completed on the 31st October, 1960.

(b) Rs. 6,73,931 upto 31st October, 1960.

(c). December 1961.

Evacuee Movable Properties

*803. { Shri Ram Krishan Gupta:
Shri Ajit Singh Sarhadi:
Shri P. K. Deo:
Shri Assar:
Shri D. C. Sharma:

Will the Minister of Rehabilitation and Minority Affairs be pleased to refer to the reply given to Starred Question No. 647 on the 22nd August,